

**GOVERNMENT OF INDIA
MINISTRY OF LABOUR AND EMPLOYMENT
RAJYA SABHA
UNSTARRED QUESTION NO. 1532
TO BE ANSWERED ON 12.02.2026**

EPFO REFORMS

1532. SHRI RYAGA KRISHNAIAH:

Will the Minister of Labour and Employment be pleased to state:

- (a) the steps being taken by EPFO to ensure balanced regional coverage, especially in States with lower enrolment rates;**
- (b) how the Centralised Pension Payment System (CPPS) would ensure faster and error-free pension disbursement;**
- (c) the measures being taken to reduce delays and make claim settlements more efficient under EPFO 3.0; and**
- (d) the manner in which EPFO is monitoring the effectiveness of these new features in reducing member grievances and processing time?**

ANSWER

**MINISTER OF STATE FOR LABOUR AND EMPLOYMENT
(SUSHRI SHOBHA KARANDLAJE)**

(a): The following initiatives have been taken to expand registration and improve regional coverage:

- I. Common registration through Shram Suvidha portal and Auto-registration for new companies incorporated under Companies Act through MCA Portal:**

As part of Ease of Doing Business, Shram Suvidha Portal, a unified platform, was introduced by Ministry of Labour & Employment, whereby any establishment seeking EPFO registration can register online by furnishing the necessary data and documents.

Further, from Feb 2020, auto registration under EPFO is being done for Public and Private Limited Companies and One Person Companies at Ministry of Corporate Affairs registration portal through Spice+ and AGILE-PRO e-forms.

Contd..2/-

- II. **Implementation of EPF & MP Act, 1952 in J&K and Ladakh: Consequent upon implementation of EPF & MP Act, 1952 in the UTs of J&K and Ladakh w.e.f. 31st October 2019, EPFO has extended its provident fund, pension and insurance benefits to all employees of existing establishments covered under the erstwhile JK PF Act as well as the employees of newly covered establishments.**
- III. **Self-generation of UAN by Workers: To ensure coverage of all workers, a facility was launched on 01.11.2019 through which workers can self-generate their Universal Account Number (UAN) for enrolment as members of the social security schemes under EPFO.**
- IV. **IV. UAN Generation through Face Authentication Technology (FAT):**

In April 2025, EPFO introduced Universal Account Number (UAN) generation and activation using Aadhaar Face Authentication Technology (FAT) through the UMANG Mobile App. This contactless and secure service marks a major leap in providing hassle-free and fully digital experiences to EPFO members.

As a result of these interventions, the new establishment registration and number of contributory members have progressed quite significantly.

Year	2019-20	2023-24
New Establishments	*1,17,064	*2,94,910

* It is seen that there is an increase of 251% in the number of new registration and coverage of establishments from 2019-20 to 2023-24.

Year	2019-20	2023-24
Avg. Contributing Members	#4,89,21,025	#7,37,39,204

It is seen that there is an increase of 150% in the number of contributing members from 2019-20 to 2023-24.

(b): The CPPS marks a major shift by establishing a centralized system, enabling pension disbursement through any bank, any branch across India. It ensures disbursement of pension throughout India without any need for transfer of Pension Payment Orders (PPO) from one office to another even when the Pensioner moves from one location to another or changes his bank or branch.

(c): Project EPFO 3.0 is a significant digital transformation initiative by EPFO, aimed at enhancing services to members and establishments by introducing industry standard Core Banking System enabled services. This initiative is designed to streamline processes and reduce paperwork, making it easier for members to manage their social security accounts, faster claims processing and managing all member services from a single unified platform. Claims which clear the checks and validations for Risk management are designed to be processed in auto mode without manual intervention, thereby significantly reducing the time taken for manual settlement from up to 20 days to less than 3 days.

(d): In order to monitor the effectiveness of these new features in reducing member grievances and processing time, EPFO conducts regular meetings to review the qualitative and quantitative aspects of grievance handling and their resolution through Zonal/Field offices, including, inter alia, the analysis of the root cause of the issues so that matter can be taken up for systemic changes.
